

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 1410 of 2019**

**IN THE MATTER OF:**

Vijay Kumar Iyer

...Appellant

Versus

GTL Infrastructure Ltd.

...Respondent

**Present:**

**For Appellant:** Mr. Raju Ramachandran, Senior Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Saurav Panda and Ms. Charu Bansal, Advocates for Resolution Professional.

Ms. Madhavi Diwan, Senior Advocate with Mr. Raunak Dhillon, Ananya Dhar, Mr. Ayush Puri and Mr. Parikalp Gupta, Advocates.

**For Respondents:** Mr. Arun Kathpalia, Senior Advocate, Mr. Krishnandu Dutta, Mr. Rohan Rajyadikhsha, Mr. Prasad Lotlikar, Mr. Raghav Anand and Mr. Kauser Hussain, Advocates.

**With**

**Company Appeal (AT) (Insolvency) No. 1503 of 2019**

**IN THE MATTER OF:**

Vijay Kumar Iyer

...Appellant

Versus

GTL Infrastructure Ltd.

...Respondent

**Present:**

**For Appellant:** Mr. Raju Ramachandran, Senior Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Saurav Panda and Ms. Charu Bansal, Advocates for Resolution Professional.

**For Respondents:** Mr. Arun Kathpalia, Senior Advocate, Mr. Krishnandu Dutta, Mr. Rohan Rajyadikhsha, Mr. Prasad Lotlikar, Mr. Raghav Anand and Mr. Kauser Hussain, Advocates

**With**  
**Company Appeal (AT) (Insolvency) No. 26-27 of 2020**

**IN THE MATTER OF:**

State Bank of India ...Appellant  
Versus  
GTL Infrastructure Ltd. & Anr. ...Respondents

**Present:**

**For Appellant:** Ms. Madhavi Diwan, Senior Advocate with Mr. Raunak Dhillon, Ananya Dhar, Mr. Ayush Puri and Mr. Parikalp Gupta, Advocates.

**For Respondents:** Mr. Arun Kathpalia, Senior Advocate, Mr. Krishnandu Dutta, Mr. Rohan Rajyadikhsha, Mr. Prasad Lotlikar, Mr. Raghav Anand and Mr. Kauser Hussain, Advocates

Mr. Raju Ramachandran, Senior Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Saurav Panda and Ms. Charu Bansal, Advocates for Resolution Professional.

**With**  
**Company Appeal (AT) (Insolvency) No. 08 of 2020**

**IN THE MATTER OF:**

GTL Infrastructure Ltd. ...Appellant  
Versus  
Vijay Kumar Iyer ...Respondent

**Present:**

**For Appellant:** Mr. Arun Kathpalia, Senior Advocate, Mr. Krishnandu Dutta, Mr. Rohan Rajyadikhsha, Mr. Prasad Lotlikar, Mr. Raghav Anand and Mr. Kauser Hussain, Advocates

**For Respondents:** Mr. Raju Ramachandran, Senior Advocate with Mr. Sumesh Dhawan, Mr. Vaijayant Paliwal, Saurav Panda and Ms. Charu Bansal, Advocates for Resolution Professional.

**ORDER**

**23.01.2020** Due to paucity of time, the matter could not be taken up.  
Post these Appeal(s) 'for admission (after notice)' on **30<sup>th</sup> January, 2020**.

[Justice S. J. Mukhopadhaya]  
Chairperson

[Shreesha Merla]  
Member (Technical)